

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/268(KB)2022
IA(I.B.C)/264(KB)2024,
IA(I.B.C)/366(KB)2024,
IA(I.B.C)/368(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS SANJAY KUMAR SUREKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For the Financial Creditor
Mr. Aditya Kanodia, Adv.]
Mr. Tanmoy Sett, Adv.]
Ms. Suparna Sardar, Adv.]

Ms. Noelle Banerjee, Adv.] For the Personal Guarantor
Mr. Dipak Dey, Adv.]
Ms. S. Mitra, Adv.]
Mr. Aniket Ojha, Adv.]

Mr. Sajjan Kumar Dokania] For the Resolution Professional

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **25.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.